

**IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "C", PUNE**

**BEFORE DR. MANISH BORAD, ACCOUNTANT MEMBER
AND
SHRI VINAY BHAMORE, JUDICIAL MEMBER**

**ITA No.252/PUN/2021
ITA No.292/PUN/2022 and
ITA No.1246/PUN/2023
Assessment years : 2017-18, 2019-20 and 2021-22**

Faurecia Interieur Industrie, Plot No.T-187, Pimpri Industrial Area (B.G. Block), Behind Bhosari Police Station, Bhosari, Pune 411 026 Maharashtra	Vs.	ACIT (International Taxation), Circle-1, Pune
PAN: AACCF1121G		
(Appellant)		(Respondent)

**ITA No.1248/PUN/2023
Assessment year : 2021-22**

Faurecia Systems Dechappement, Plot No.T-187, Industrial Area, B.G. Block, Bhosari, Pune 411 026 Maharashtra	Vs.	ACIT, Pune
PAN: AABC7193F		
(Appellant)		(Respondent)

Assessee by : Shri Harshad Konde
(through virtual)
Department by : Shri Prakash L Pathade, CIT DR
Date of hearing : 10.03.2025
Date of pronouncement : 12.03.2025

ORDER

PER BENCH :

The captioned four appeals filed by the different but connected assesseees are directed against the separate orders dated 06.04.2021, 03.03.2022, 27.09.2023 and 28.09.2023 of

ITA No.252/PUN/2021
ITA No.292/PUN/2022
ITA No.1246/PUN/2023
ITA No.1248/PUN/2023
M/s. Faurecia Interieur Industrie
M/s. Faurecia Systems Dechappement

the Ld. ACIT (IT), Circle-1, Pune relating to assessment years 2017-18, 2019-20 and 2021-22 respectively.

2. Ld. Counsel for the assessee(s) filed separate applications seeking withdrawal of the appeals on the ground that the assessee has opted for Vivad Se Vishwas Scheme, 2024.

3. Ld. Departmental Representative has no objection for withdrawal of the appeals filed by the assessee(s). We therefore allow the request of the assessee to withdraw the appeals filed by it. However, it is made clear that in case the applications of assessee(s) are rejected under Vivas Se Vishwas Scheme, 2024 for any reason, the assessee(s) are at liberty to move Miscellaneous Applications for recalling of the appeals in accordance with law.

4. In the result, the appeals of the respective assesseees are dismissed as 'Withdrawn'.

Order pronounced in the open Court on 12th March, 2025.

Sd/-
(VINAY BHAMORE)
JUDICIAL MEMBER

Sd/-
(MANISH BORAD)
ACCOUNTANT MEMBER

पुणे Pune; दिनांक Dated : 12th March, 2025
Satish

ITA No.252/PUN/2021
ITA No.292/PUN/2022
ITA No.1246/PUN/2023
ITA No.1248/PUN/2023
M/s. Faurecia Interieur Industrie
M/s. Faurecia Systems Dechappement

आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent
3. The concerned Pr.CIT, Pune
4. DR, ITAT, 'C' Bench, Pune
5. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune